

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1294 of 2019	Balaji Associates Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
2.	Comp. App (AT) (Ins) No. 1308 of 2019	Shree Padmalaya Petroleum Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
3.	Comp. App (AT) (Ins) No. 1310 of 2019	Zenith Infrastructure Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
4.	Comp. App (AT) (Ins) No. 1311 of 2019	Pest Control Ideal Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
5.	Comp. App (AT) (Ins) No. 1312 of 2019	Jai Lahari Enterprises Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
6.	Comp. App (AT) (Ins) No. 1313 of 2019	NKS Infra & Contract Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1315 of 2019	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
8.	Comp. App (AT) (Ins) No. 1316 of 2019	Scop Infrastructure and Company Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
9.	Comp. App (AT) (Ins) No. 1317 of 2019	M.N. Patil Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi

10.	Comp. App (AT) (Ins) No. 1319 of 2019	Patel Erectors. Vs. V.Venkatachalam With	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1320 of 2019	Krishna Construction Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1321 of 2019	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1322 of 2019	Vinod Maniyar Vs. V. Venkatachalam With	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1323 of 2019	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
15.	Comp. App. (AT) (Ins) No. 1496 of 2019	Durga Prasad Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	Rishab Kaushik-R1 Abhishek Sharma- R2
16.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	Manish Jain
17.	Comp. App. (AT) No. 34 of 2020	Anjana Sanghi & Ors. Vs. Gireesh Kumar Sanghi & Ors.	Anirudh Wadhwa	Yogesh Jagia-R1, R5 & R9 Rajbhushan Shinde- R10 Aayushi Khazanchi- R11 Vinod Chaurasia-IRP
18.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh
19.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave
20.	Comp. App. (AT) No. 228 - 229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	Adeeba Mujahid-R7

21.	Comp. App. (AT) No. 230-231 of 2020	East Bengal Investment Pvt. Ltd. & Ors. Vs. Sudhir Mendiratta & Ors.	Aaryan Sharma	
------------	---	--	---------------	--

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**